

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.31/2016  
in  
OA No.1015/2015  
RA No.337/2015

this the 19<sup>th</sup> day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Sunil Jain, Sub-Inspector  
No.D-3586, PIS No.16960075  
Aged about 43 years  
S/o Sh. Labh Chand Jain  
R/o B-302, Welcome Apartment  
Sec-9, Rohini, Delhi ..... Petitioner.

(By Advocate: Shri M.K.Bhardwaj)

**Versus**

1. Shri B.S.Bassi  
Commissioner  
Police Headquarters  
IP Estate, New Delhi.
  
2. Shri G.S.Awana  
Dy. Commissioner of Police  
Establishment  
Police Headquarters  
IP Estate, New Delhi ..... Respondents

(By Advocate: Ms. Sumedha Sharm)

**ORDER (ORAL)**

**By Hon'ble Mr. V.Ajay Kumar, Member (J)**

When this matter is taken up, both the learned counsel submit that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged. No costs.

**(Dr. Birendra Kumar Sinha)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**

